

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1370
ANSWERED ON:30.07.2003
ATOMIC ENERGY PLANT IN ANDHRA PRADESH
UMMAREDDY VENKATESWARLU

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Atomic Energy Commission and the Nuclear Energy Corporation of India have conducted any survey in Andhra Pradesh to find a suitable location for an atomic energy plant;
- (b) if so, the details thereof;
- (c) whether any place was found suitable in Andhra Pradesh for this purpose; and
- (d) if so, the time by which it is likely to be set up?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTIC PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE AND MOS IN THE MINISTRY OF COMMERCE AND INDUSTRY (ADDITIONAL CHARGE) (SHRI S.B. MOOKHERJEE)

- (a) & (b) The Site Selection Committee (SSC) of the Department of Atomic Energy (DAE) carried out investigations and assessment of sites for setting up nuclear power plants in different regions of the country including Andhra Pradesh in Southern Electricity Region.
- (c) A site named Kowada in Srikakulam District of Andhra Pradesh is among the sites investigated, and assessed by the SSC in the Southern Electricity Region.
- (d) No decision has been taken by the Government on the sites for future nuclear power projects that may be taken up in the later part of X Five Year Plan, subject to availability of funds. Decision on sites depends upon factors like demand for electricity, energy options available to a region, nuclear power programme, availability of funds and order of suitability of sites based on site characteristics. Moreover site clearances are required to be taken on safety angle from Atomic Energy Regulatory Board (AERB) and environmental angle from Ministry of Environment and Forests (MoEF) before a project at any site can be approved by the Government.